

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO.600/97

DATE OF ORDER : 02-06-1997.

Between :-

M.Jangaiah

.. Applicant

And

1. The Director, Chairman OPC,  
Hyderabad Unit,  
ATI-EPI, Ramantapur,  
Hyderabad-13.
2. The Joint Director of Training,  
DG (Ministry of Labour),  
Shram Shakti Bhavan,  
New Delhi - 110 001.
3. Research Officer for SC & ST,  
Office of the Director,  
Telugu Samsadan Bhavan,  
Masab Tank, (Opp.Chacha Nehru Park),  
Hyderabad-28.
4. The Director,  
ATI, Vidyanagar,  
Hyderabad.

.. Respondents

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Counsel for the Applicant : Shri P.A.Kamaleswari

Counsel for the Respondents : Shri V.Vinod Kumar, Sr.CGSC

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CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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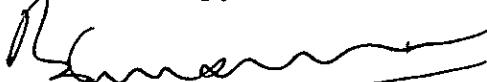
(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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None for the applicant. Shri V.Vinod Kumar, learned standing counsel for the respondents. The applicant while working as Work Shop Attendant at the ATI (Electronics), ~~be~~ appeared for the selection for the post of skilled worker (SC) in Electrical Trade on 10-10-95. The applicant submits that he had qualified and stood first in the empanelled list. He did not get any further orders for promoting him as skilled worker. Hence the applicant in his application submits that on 18-10-95 he made a representation to Respondent No.1 and followed it with further representation to other respondents also but so far no reply has been received by him.

2. The applicant through this OA prays for a direction to the respondents to promote him as skilled worker (Electrical) on the basis of the results of the OPC held on 10-10-95 at Hyderabad unit in accordance with the rules.
3. As the representations are still pending, the competent authority should ~~do~~ dispose of his representations including the last one filed by him on 4-3-97 in accordance with the rules within a period of three months from the date of receipt of a copy of this order.
4. The O.A. is ordered accordingly at the admission stage itself. No costs.

  
(B.S. JAI PARAMESHWAR)  
Member (J)  
26/6/97

  
(R.RANGARAJAN)  
Member (A)  
26/6/97  
Dy. Registrar (SAC)

Dated: 2nd June, 1997.  
Dictated in open court

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**Copy to:-**

1. The Director, Chairman DPC, Hyderabad Unit, ATI EPI, Ramantapur, Hyd.
2. The Joint Director of Training, DG(Ministry of Labour), Shram Shakti Bhavan, New Delhi.
3. The Director, Telegu Samsadan Bhavan, Research Officer for SC & ST, Masab Tank, (Opp. Chacha Nehru Park), Hyd.
4. The Director, ATI, Vidyanaagar, Hyd.
5. One copy to Ari. P.A.Kamaleswari, advocate, CAT, Hyd.
6. One copy to Sri. V.Vinod Kumar, Addl. CGSC, CAT, Hyd.
7. One copy to Deputy Registrar(A), CAT, Hyd.
8. One spare copy.

Rsm/-

SPK  
7/7/97

(3)

YLR

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

AND

THE HON'BLE SHRI B.S.JAI PARAMESHWAR: M  
(J)

DATED:

2/6/97

ORDER/JUDGEMENT

M.A./R.A./C.A. NO.

in

O.A. NO.

600197

Admitted and Interim directions  
Issued.

Allowed

Disposed of with directions,

Dismissed

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No order as to costs.

M. Copied

YLKR

II Court.

सेंट्रल अमान्यक बैंकिंग ट्रिब्यूनल Central Administrative Tribunal प्रेषण/DESPATCH 30 JUN 1997 हैदराबाद न्यायालय HYDERABAD BENCH
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